

ITEM NO.2 Court 7 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1397/2020

DR. RADHIKA THAPPETA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([ONLY I.A. NOS. 132879 AND 132881 OF 2021 IN W.P.(C) NO. 891/2021 ARE LISTED.]

IA No. 41342/2021 - AMENDMENT OF THE PETITION

IA No. 23016/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 23014/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 28061/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

WITH

W.P.(C) No. 891/2021 (X)

IA No. 132881/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 132879/2021 - INTERVENTION/IMPLEADMENT)

Date : 08-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Ms. Anitha Shenoy, Sr. Adv.
 Ms. Srishti Agnihotri, AOR
 Mr. Abishek Jebaraj, Adv.
 Ms. Aarti Krupa Kumar, Adv.
 Ms. Sanjana Grace Thomas, Adv.
 Ms. Nupur Raut, Adv.

Mr. Kunal Cheema, AOR
Mr. Apoorv Shukla, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
 Ms. Aishwarya Bhati, ASG
 Mr. Apoorv Kurup, Adv.
 Ms. Aakansha kaul, Adv.
 Ms. Ruchi Kohli, Adv.
 Ms. Kanu Agrawal, Adv.
 Mr. Udai Khanna, Adv.

Ms. Deepabali Dutta, Adv.
Mr. B. V. Balaram Das, AOR
Mr. Raj Bahadur Yadav, Adv.

Mr. Rupesh Kumar, AOR
Ms. Neelam Sharma, Adv.
Ms. Pankhuri Shrivastava, Adv.
Mr. Alekshendra Sharma, Adv.

Mr. Krishan Kumar, AOR
Ms. Apoorva Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 132879/2021

Application for Intervention/ Impleadment is allowed.

The applicants and all other eligible candidates who are similarly situated are permitted to appear in the counselling in the General on par with Indian Citizens to pursue MBBS/BDS courses and other undergraduate/Post Graduate courses in approved/recognised Medical/Dental & other Colleges/Institutes.

It is made clear that the aforesaid interim relief is limited to the academic year 2021-2022 only.

List in the second week of January, 2022.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)